

**COURT NO. 11**  
**THE HONOURABLE MRS JUSTICE SUREPALLI NANDA**

**To be heard on Tuesday the 30th day of July 2024 ( AT 10:30 AM - HYBRID MODE ) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

**(MOTION LIST)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>				
1	IA/1/2023(Stay Petition) WP/6237/2010	THE ADVOCATE GENERAL	VEDULA SRINIVAS HARI SREEDHAR G SATISH REDDY	RANGA REDDY
2	WP/39834/2017 IA 1/2017(WPMP 49389/2017)(Direction Petition) IA 7/2017(Implead Petition) IA 8/2017(Additional Material Petition)	ENNAMSETTY AKHIL	GADDAM SRINIVAS (SC FOR TSRTC) G V SHIVAJI M AJAY KUMAR(SC FOR TG KUDA) (R5) B MAYUR REDDY (R20) M/S BMR LAW ASSOCIATES (R6) GP FOR MCPL ADMN URBAN DEV (R21) M AJAY KUMAR(SC FOR TG KUDA) (R19)	WARANGAL
3	IA/1/2024(Suspension Petition) WP/24316/2019	NARENDAR JALLI	THIMMARAJU RAMCHANDRA RAO GP FOR REVENUE	KARIMNAGAR
4	CC/784/2023 CC/805/2023 CC/806/2023 CC/808/2023	PRABHAKAR CHIKKUDU	GP FOR SERVICES II (R2) GP FOR SERVICES II (R3) RR 1 to 4 notice sent to the chief judge city civil court hyderabad through spl.messenger to serve on respondent received by the chief judge city civil court hyderabad and notice sent by rpad not yet reted served.	HYDERABAD
5	CC/805/2023	PRABHAKAR CHIKKUDU	GP FOR SERVICES II (R2) GP FOR SERVICES II (R3) RR 1 to 4 notice sent to the chief judge city civil court hyderabad through spl.messenger to serve on respondent received by the chief judge city civil court hyderabad and notice sent by rpad not yet reted served.	WARANGAL
6	CC/806/2023	PRABHAKAR CHIKKUDU	GP FOR SERVICES II (R2) GP FOR SERVICES II (R3) RR 1 to 4 notice sent to the chief judge city civil court hyderabad through spl.messenger to serve on respondent received by the chief judge city civil court hyderabad and notice sent by rpad not yet reted served.	HYDERABAD
7	CC/808/2023	PRABHAKAR CHIKKUDU	GP FOR SERVICES II (R2) GP FOR SERVICES II (R3) RR 1 to 4 notice sent to the chief judge city civil court hyderabad through spl.messenger to serve on respondent received by the chief judge city civil court hyderabad and notice sent by rpad not yet reted served.	HYDERABAD
8	CC/2107/2023 IA 1/2024(DELETION PETITION) IA 2/2024(Dispense with Petition)	VEDULA CHITRALEKHA	THE ADVOCATE GENERAL	MEDCHAL- MALKAJGIRI
9	IA/2/2023(Receive Additional Material Papers) WP/14911/2023	M A K MUKHEED	GP FOR SOCIAL WELFARE NARESH REDDY CHINNOLLA M/s.MIR IBRAHIM ALI KAMIL (SC FOR TSWB) for R2	NIRMAL
10	WP/30271/2023	P VENKATESWAR RAO	M RAM MOHAN REDDY (SC FOR	MEDCHAL-

	IA 2/2023(Vacate Stay Petition)		TSRTC) GP FOR TRANSPORT (R2)	MALKAJGIRI
11	WP/30627/2023 IA 1/2023(Suspension Petition) IA 2/2023(Stay Petition) IA 1/2024(Vacate Stay Petition)	N NAVEEN KUMAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA C V RAJEEVA REDDY (R4) C V RAJEEVA REDDY (R2) C V RAJEEVA REDDY (R3) C V RAJEEVA REDDY	HYDERABAD
12	WP/34213/2023 IA 1/2023(Stay Petition) IA 1/2024(Permission Petition) IA 2/2024(Vacate Stay Petition) IA 3/2024(Suspension Petition)	M/S INDUS LAW FIRM	B JITHENDER (SC FOR EPFO)	HYDERABAD
13	CRP/237/2024 IA 1/2024(Direction Petition)	THIMMARAJU RAMCHANDRA RAO	B GOPALA KRISHNA (R3) B GOPALA KRISHNA (R2) R1-DIED. RR-2&3 APP BY B.GOPALA KRISHNA. RR-4TO6 ARE NOT NECESSARY PARTIES.	PEDDAPALLI
14	WP/1365/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition) IA 3/2024(Vacate Stay Petition) IA 4/2024(Vacate Stay Petition)	SULTAN MOHIUDDIN	GP FOR SOCIAL WELFARE MIRZA SAFIULLA BAIG MIRZA SAFIULLA BAIG (R5) MOHD NASEER UDDIN (R4)	KAMAREDDY
15	WP/1366/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	A SATYASIRI	GP FOR ENERGY R VINOD REDDY(SC FOR TSTRANSCO) R VINOD REDDY(SC FOR TSTRANSCO) (R6)	HYDERABAD
16	CRP/2111/2024	MALLESHAM M	CHINTHALAPHANI AVANI REDDY	PEDDAPALLI
17	CRP/2135/2024 IA 1/2024(Stay Petition)	MALLESHAM M	CHINTHALAPHANI AVANI REDDY	PEDDAPALLI
18	CRP/2138/2024	MALLESHAM M	CHINTHALAPHANI AVANI REDDY	PEDDAPALLI
19	CRP/2155/2024 IA 1/2024(Stay Petition)	MALLESHAM M	CHINTHALAPHANI AVANI REDDY	PEDDAPALLI
20	CRP/2220/2024 IA 1/2024(Stay Petition)	LINGAM DIVAKARA RAO	MALLESHAM M	PEDDAPALLI
21	WP/6542/2024 IA 1/2024(Direction Petition)	G RAVI CHANDRA SEKHAR	GP FOR ENERGY J R MONOHAR RAO (SC FOR ENDOWMENTS) (R7) GP FOR ENDOWMENTS (R3)	KHAMMAM
22	WP/10697/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR ENERGY R PAVAN REDDY (SC FOR TS GENCO NON SERVICE) (R2) R PAVAN REDDY (SC FOR TS GENCO NON SERVICE) (R3) R PAVAN REDDY (SC FOR TS GENCO NON SERVICE) R PAVAN REDDY (SC FOR TS GENCO NON SERVICE) (R4)	BHADRADRI KOTHAGUDEM
<b>ADMISSION (ELECTRICITY)</b>				
23	WP/19869/2024 IA 1/2024(Direction Petition)	VIJAY KUMAR PANUGANTI	GP FOR REVENUE GP FOR ENDOWMENTS (R5)	RANGA REDDY
24	WP/20263/2024 IA 1/2024(Direction Petition)	THAKUR ROOPA SINGH	GP FOR ENERGY	RANGA REDDY
25	WP/20300/2024 IA 1/2024(Stay Petition)	R VINOD REDDY(SC FOR TSTRANSCO)		MEDAK

26	WP/20375/2024 IA 1/2024(Direction Petition)	DEEPAK CHOWDARY		NARAYANPET
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**ADMISSION (SOCIAL WELFARE)**

27	WP/20323/2024 IA 1/2024(Direction Petition)	JANARDHAN GOUD SUNKARI	GP FOR SOCIAL WELFARE GP FOR REVENUE (R5)	NALGONDA
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**FOR ADMISSION**

28	CC/1416/2024	B P RAJU		HYDERABAD
29	CC/1432/2024	V SIDDHARTHA GOUD		NIZAMABAD
30	CC/1441/2024	P RAGHAVENDRA REDDY		NIZAMABAD
31	CC/1446/2024	K S SUNEEL		HYDERABAD

**COURT NO. 11**  
**THE HONOURABLE MRS JUSTICE SUREPALLI NANDA**  
**To be heard on Tuesday the 30th day of July 2024 (AFTER MOTION LIST)**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>SPECIALY IDENTIFIED CASES</u></b>				
32	WP/10614/2008 IA 4/2008(WPMP 54582/2008)(Vacation Motion Letter) IA 1/2021(Direction Petition) IA 2/2021(Direction Petition)	A SAMIR KUMAR REDDY	L PRABHAKAR REDDY SC FOR TSIC	HYDERABAD
33	WP/29114/2013 IA 1/2024(Implead Petition)	SETTY RAVI TEJA	O MANOHER REDDY ANUP KOUSHIK KARAVADI	HYDERABAD
34	WP/19682/2014 IA 1/2014(WPMP 24639/2014)(Direction Petition) IA 1/2018(Vacate Stay Petition)	AVINASH DESAI	O MANOHER REDDY R VINOD REDDY(SC FOR TSTRANSCO) (R2) R VINOD REDDY(SC FOR TSTRANSCO) SRINIVASA RAO PUTLURI (R7)	MEDAK
35	WP/41219/2014	O MANOHER REDDY	P PRASAD (SC FOR TSERC) ZAKIR ALI DANISH ( SC FOR TSNPDCL ) (R4) R VINOD REDDY(SC FOR TSTRANSCO) (R126) R VINOD REDDY(SC FOR TSTRANSCO) (R3)	HYDERABAD
36	WP/476/2015 IA 1/2015(WPMP 477/2015)(Vacation Motion Letter) IA 2/2015(WPMP 574/2015)(Direction Petition)	CHALLA GUNARANJAN	O MANOHER REDDY R VINOD REDDY(SC FOR TSTRANSCO) (R3)	NALGONDA
37	WP/644/2015 IA 1/2015(WPMP 773/2015)(Direction Petition)	PONAMPELLI RAVI	B MAYUR REDDY (SC FOR TSRTC)	NALGONDA
38	WP/8457/2015 IA 1/2015(WPMP 11150/2015)(Direction Petition)	M MEHDI HUSSAIN	N VASUDEVA REDDY(SC FOR RTC)	HYDERABAD
39	WP/30057/2015 IA 1/2015(WPMP 38902/2015)(Direction Petition)	NAYAKAWADI RAMESH	GP FOR REVENUE (R2) GP FOR SOCIAL WELFARE (R3) GP FOR SCHOOL EDUCATION (R4)	RANGA REDDY
40	WP/37494/2015 IA 1/2015(WPMP 48233/2015)(Suspension Petition)	C H SIDDAIAH	GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE (R7) V RAMESH REDDY (R3) P SRIDHAR RAO (R6)	RANGA REDDY
41	WP/11945/2016 IA 1/2016(WPMP 15000/2016)(Direction Petition) IA 2/2017(WPMP 233174/2017)(Direction Petition)	MOHD WAHED ALI KHAN		HYDERABAD
<b><u>FOR APPEARANCE</u></b>				
42	CC/869/2024	NAYAKAWADI RAMESH	GP FOR ENDOWMENTS (R2) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R3) Order Dated 12.07.2024. RR 1 to 3 notice served.	NALGONDA
<b><u>FOR WITHDRAWAL</u></b>				
43	WP/19831/2024 IA 1/2024(Direction Petition)	L VISHNU PRASAD	GP FOR ENERGY	MEDCHAL- MALKAJGIRI

**FOR DISMISSAL**

44	WP/25020/2013 IA 1/2013(WPMP 30862/2013)(Direction Petition)	VARDHINENI KRISHNAMOHAN	R VINOD REDDY(SC FOR TSTRANSCO)	MEDAK
45	WP/27529/2013 IA 1/2013(WPMP 34142/2013)(Direction Petition)	MOHAMMAD ADNAN	R VINOD REDDY(SC FOR TSTRANSCO)	RANGA REDDY
46	WP/10140/2024 IA 1/2024(Direction Petition) IA 2/2024(Suspension Petition) IA 3/2024(Vacate Stay Petition)	K SIDDHARTH RAO	GP FOR ENERGY R VINOD REDDY(SC FOR TSTRANSCO) (R2) R VINOD REDDY(SC FOR TSTRANSCO) R VINOD REDDY(SC FOR TSTRANSCO) (R3)	SANGAREDDY

**FOR COMPLIANCE**

47	CC/779/2024	M RAM MOHAN REDDY	GP FOR LAND ACQUISITION RR 1 and 2 notice served.	KUMURAM BHEEM ASIFABAD
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**FOR ORDERS**

48	WP/26926/2008 IA 1/2012(WVMP 826/2012)(Vacate Stay Petition) IA 1/2024(Direction Petition)	A TIRUPATHI GOUD	GP FOR SOCIAL WELFARE	KHAMMAM
49	WP/8281/2015 IA 1/2015(WPMP 10921/2015)(Direction Petition) WP/8312/2015	M MEHDI HUSSAIN	N VASUDEVA REDDY(SC FOR RTC)	HYDERABAD
50	WP/8312/2015 IA 1/2015(WPMP 10961/2015)(Direction Petition)	M MEHDI HUSSAIN	N VASUDEVA REDDY(SC FOR RTC)	HYDERABAD
51	WP/35497/2015 IA 1/2015(WPMP 45601/2015)(Direction Petition)	P N SUNIL KUMAR REDDY	GP FOR SCHOOL EDUCATION A YADAVA REDDY(SC FOR TSEWIDC) (R12) M DILIP RAO (R13)	MAHABUBNAGAR
52	WP/1178/2016 IA 1/2016(WPMP 1469/2016)(Stay Petition) IA 4/2016(WPMP 5576/2016)(Vacation Motion Letter)	DADI RADHA KRISHNA		RANGA REDDY
53	WP/6571/2016	JYOTHI ESWAR GOGINENI	R VINOD REDDY(SC FOR TSTRANSCO)	MEDAK
54	WP/16245/2016 IA 1/2016(WPMP 20032/2016)(Direction Petition) IA 4/2016(WPMP 85095/2016)(Vacation Motion Letter)	VENKATESHWAR VARANASI	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KARIMNAGAR
55	WP/21734/2016	G UMA RANI		WARANGAL
56	WP/45740/2022 IA 1/2022(Suspension Petition)	P SHASHI KIRAN	GP FOR TRANSPORT GP FOR REVENUE (R4) M RAM MOHAN REDDY (SC FOR TSRTC) (R3) THOOM SRINIVAS (R2)	HYDERABAD
57	WP/18696/2024 IA 1/2024(Direction Petition)	BAVANDLAPELLI NARESH	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) GP FOR HOME (R3)	HYDERABAD

**ADMISSION**

58	WP/21620/2021 IA 1/2021(Suspension Petition) IA 1/2022(Vacate Stay Petition) IA 1/2023(Vacate Stay Petition) WP/21629/2021	CHANDRA SEKHAR REDDY GANDHARI	MOHD ZAFRULLAH (R8) S V RAMANA (R16) MOHD ZAFRULLAH (R7) SRINIVASA RAO PUTLURI (R19) MOHD ZAFRULLAH (R6) MOHD ZAFRULLAH (R9) REHAN ABDUL KHADER (R10) REHAN ABDUL KHADER (R12) SRINIVASA RAO PUTLURI (R18) SRINIVASA RAO PUTLURI S V RAMANA (R17) REHAN ABDUL KHADER (R13) S V RAMANA REHAN ABDUL KHADER (R11)	MEDAK
59	WP/21629/2021 IA 1/2021(Suspension Petition) IA 1/2023(Vacate Stay Petition)	CHANDRA SEKHAR REDDY GANDHARI	GP FOR REVENUE MOHD ZAFRULLAH (R8) S V RAMANA (R16) MOHD ZAFRULLAH (R7) MOHD ZAFRULLAH (R6) MOHD ZAFRULLAH (R9) REHAN ABDUL KHADER (R10) REHAN ABDUL KHADER (R12) REHAN ABDUL KHADER (R13) S V RAMANA (R17) S V RAMANA REHAN ABDUL KHADER (R11)	MEDAK
<b><u>ADMISSION (ELECTRICITY)</u></b>				
60	WP/30375/2022 IA 1/2022(Suspension Petition) IA 2/2022(Direction Petition) IA 3/2022(Vacate Stay Petition)	JYOTHI ESWAR GOGINENI	R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD
61	WP/520/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	SREENIVASA RAO VELIVELA	GP FOR ENERGY R VINOD REDDY(SC FOR TSTRANSCO) (R2) R VINOD REDDY(SC FOR TSTRANSCO) R VINOD REDDY(SC FOR TSTRANSCO) (R3)	HYDERABAD
62	WP/2432/2023 IA 1/2023(Stay Petition)	R VINOD REDDY(SC FOR TSTRANSCO)		MEDCHAL- MALKAJGIRI
63	WP/4338/2023 IA 1/2023(Direction Petition) IA 1/2024(Vacate Stay Petition)	C BUCHI REDDY	V UMA DEVI (SC FOR GENCO) KOTA SAMEER KUMAR (R5)	NAGARKURNOOL
64	WP/11119/2023 IA 1/2023(Stay Petition) IA 2/2023(Vacate Stay Petition)	SARVANI DESIRAJU	R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD
65	WP/16061/2023 IA 1/2023(Direction Petition) WP/17583/2021	RAMAKRISHNA PATIVADA	R VINOD REDDY(SC FOR TSTRANSCO) (R4)	HYDERABAD
66	WP/17583/2021 IA 1/2021(Direction Petition)	RAMAKRISHNA PATIVADA	R VINOD REDDY(SC FOR TSTRANSCO) (R4)	HYDERABAD
67	WP/20674/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	ERIGI GANESH	R VINOD REDDY(SC FOR TSTRANSCO)	RANGA REDDY
68	WP/21970/2023 IA 1/2023(Suspension Petition) IA 2/2023(Direction Petition) IA 3/2023(Vacate Stay Petition)	PRABHAKAR PERI	GP FOR ENERGY NASEEM ARA R VINOD REDDY(SC FOR TSTRANSCO) (R5) NASEEM ARA (R7)	HYDERABAD
69	WP/29045/2023 IA 1/2023(Direction Petition) IA 1/2024(Vacate Stay Petition)	CHALLA GUNARANJAN	R VINOD REDDY(SC FOR TSTRANSCO) P PRASAD (SC FOR TSERC) (R4) GP FOR ENERGY (R3)	NALGONDA

70	WP/30620/2023 IA 1/2023(Direction Petition) IA 1/2024(Vacate Stay Petition) WP/30615/2023 WP/31815/2023	CHALLA GUNARANJAN	R VINOD REDDY(SC FOR TSTRANSCO)	WANAPARTHY
71	WP/30615/2023 IA 1/2023(Direction Petition)	CHALLA GUNARANJAN	ADDL ADVOCATE GENERAL THE ADVOCATE GENERAL (R2)	BHADRADRI KOTHAGUDEM
72	WP/31815/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	CHALLA GUNARANJAN	R VINOD REDDY(SC FOR TSTRANSCO)	KHAMMAM
73	WP/6341/2024 IA 1/2024(Direction Petition) WP/22085/2023	GUDI MADHUSUDHAN REDDY	GP FOR ENERGY R VINOD REDDY(SC FOR TSTRANSCO) (R3)	MEDCHAL- MALKAJGIRI
74	WP/22085/2023 IA 1/2023(Direction Petition) IA 2/2023(Review Petition) IA 3/2023(Stay Petition)	B VAMSHIDHAR REDDY	GP FOR ENERGY R VINOD REDDY(SC FOR TSTRANSCO) (R2) R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD
75	WP/9530/2024 IA 1/2024(Stay Petition)	R VINOD REDDY(SC FOR TSTRANSCO)		HYDERABAD
76	WP/15125/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	MR MOHD ABDUL HAI	R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD
77	WP/15535/2024	R R KALYAN	GP FOR ENERGY	BHADRADRI KOTHAGUDEM
78	WP/17092/2024 IA 1/2024(Stay Petition)	CHALLA GUNARANJAN		MEDAK
79	WP/17168/2024 IA 1/2024(Stay Petition)	CHALLA GUNARANJAN		SIDDIPET
80	WP/17293/2024 IA 1/2024(Stay Petition)	CHALLA GUNARANJAN		NALGONDA
81	WP/17296/2024 IA 1/2024(Stay Petition)	CHALLA GUNARANJAN		SANGAREDDY

**ADMISSION (SOCIAL WELFARE)**

82	WP/37595/2017 IA 1/2017(WPMP 46686/2017)(Direction Petition)	P V RAMANA	GP FOR SOCIAL WELFARE GP FOR FORESTS (R161) V V ANIL KUMAR (R160) GP FOR REVENUE (R163) GP FOR MINES AND GEOLOGY (R162)	WARANGAL
83	WP/18454/2023 IA 1/2023(Suspension Petition)	T V KALYAN SINGH	GP FOR SOCIAL WELFARE	HYDERABAD
84	WP/19609/2023 IA 1/2023(Direction Petition)	RAPOLU BHASKAR	GP FOR SOCIAL WELFARE GP FOR HOME (R4) GP FOR REVENUE (R1)	SURYAPET
85	WP/1555/2024 IA 1/2024(Stay Petition) WP/7375/2024 WP/33091/2023	P RAMA SHARANA SHARMA	GP FOR SOCIAL WELFARE GP FOR REVENUE (R3) P V RAMANA (R4)	BHADRADRI KOTHAGUDEM
86	WP/33091/2023 IA 1/2023(Direction Petition)	P RAMA SHARANA SHARMA	GP FOR SOCIAL WELFARE P V RAMANA (R7) GP FOR REVENUE (R3) GP FOR HOME (R6)	BHADRADRI KOTHAGUDEM
87	WP/7375/2024 IA 1/2024(Direction Petition)	P RAMA SHARANA SHARMA	GP FOR HOME P V RAMANA (R6) GP FOR REVENUE (R3)	BHADRADRI KOTHAGUDEM

88	WP/3663/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	A DASHARATHA	GP FOR REVENUE GP FOR SOCIAL WELFARE (R2) G RAMACHANDRA REDDY (R5) G RAMACHANDRA REDDY PONNAM RAVINDAR (R6)	MANCHERIAL
89	WP/4258/2024 IA 1/2024(Direction Petition)	C H SATISH KUMAR	GP FOR SOCIAL WELFARE GP FOR REVENUE (R3) NARAPARAJU AVANEESH (R5)	BHADRADRI KOTHAGUDEM
90	WP/7686/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	DEVARA SAMHITHA	GP FOR SOCIAL WELFARE GP FOR REVENUE (R2)	KHAMMAM
91	WP/11591/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	P PANDU RANGA REDDY	GP FOR REVENUE GP FOR SOCIAL WELFARE (R7) MD ABDUL MATEEN QURESHI (R6)	HYDERABAD
92	WP/13964/2024 IA 1/2024(Direction Petition)	KOLUGURI SHANTHAN RAO	GP FOR SOCIAL WELFARE GP FOR REVENUE (R3) R A ACHUTHANAND (R5)	HYDERABAD

**ADMISSION (TSRTC)**

93	WP/4180/2021 IA 1/2021(Suspension Petition)	C RAMACHANDRA RAJU	R ANURAG (SC FOR TSRTC)	NIZAMABAD
94	WP/2560/2023 IA 1/2023(Direction Petition) IA 1/2024(Vacate Stay Petition)	S V RAMANA	M RAM MOHAN REDDY (SC FOR TSRTC)	HYDERABAD
95	WP/10524/2023 IA 1/2023(Direction Petition)	R R KALYAN	A SRINIVAS REDDY (SC FOR TSRTC)	MULUGU
96	WP/703/2024 IA 1/2024(Suspension Petition)	C RAMACHANDRA RAJU	M RAM MOHAN REDDY (SC FOR TSRTC)	HYDERABAD
97	WP/3270/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	YAKARAPU SHEELU	M RAM MOHAN REDDY (SC FOR TSRTC) M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) SAI PRASEN GUNDAVARAM (R4)	RANGA REDDY
98	WP/14352/2024 IA 1/2024(Direction Petition) IA 2/2024(Stay Petition)	METTU GOVARDHAN REDDY	N SRIKANTH GOUD (R3)	KARIMNAGAR
99	WP/15386/2024	MD FASIUDDIN		MAHABUBNAGAR

**ADMISSION (CORPORATION)**

100	WP/16865/2023 IA 1/2023(Suspension Petition)	M A K MUKHEED	GP FOR INDUSTRIES COMMERCE L PRABHAKAR REDDY SC FOR TSIIC (R3) L PRABHAKAR REDDY SC FOR TSIIC (R2)	KHAMMAM
101	WP/1288/2024 IA 1/2024(Stay Petition)	M/S LAP THE RURAL LAW FIRM	GP FOR INDUSTRIES COMMERCE L PRABHAKAR REDDY SC FOR TSIIC (R3) L PRABHAKAR REDDY SC FOR TSIIC (R2)	RANGA REDDY
102	WP/5533/2024 IA 1/2024(Stay Petition)	R VINOD REDDY(SC FOR TSTRANSCO)		YADADRI BHUVANAGIRI
103	WP/6908/2024 IA 1/2024(Direction Petition)	RAJA SHEKAR RAO SALVAJI	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) GP FOR GENERAL ADMINISTRATION (R4) GP FOR ENERGY (R3) GP FOR INDUSTRIES COMMERCE (R2)	HYDERABAD



104	WP/7879/2024 IA 1/2024(Direction Petition)	M ATISH KUMAR	GP FOR INDUSTRIES COMMERCE L PRABHAKAR REDDY SC FOR TSIIIC (R5) L PRABHAKAR REDDY SC FOR TSIIIC (R3) L PRABHAKAR REDDY SC FOR TSIIIC (R4) L PRABHAKAR REDDY SC FOR TSIIIC (R2)	MEDCHAL- MALKAJGIRI
105	WP/15679/2024 IA 1/2024(Direction Petition)	DEVARA SAMHITHA	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	PEDDAPALLI
106	WP/16311/2024 IA 1/2024(Direction Petition)	LAKSHMIKANTH REDDY DESAI	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	HYDERABAD
107	WP/17290/2024 IA 1/2024(Direction Petition)	CHALLA GUNARANJAN		SIDDIPET
108	WP/17690/2024 IA 1/2024(Stay Petition)	YEMMIGANUR SOMA SRINATH REDDY	GP FOR ENERGY	KHAMMAM
109	WP/17721/2024 IA 1/2024(Direction Petition)	SAMAN AAFREEN	GP FOR INDUSTRIES COMMERCE L PRABHAKAR REDDY SC FOR TSIIIC (R3) L PRABHAKAR REDDY SC FOR TSIIIC (R2)	SANGAREDDY
110	WP/19364/2024 IA 1/2024(Direction Petition)	K VENKATA REDDY	L PRABHAKAR REDDY SC FOR TSIIIC	MEDCHAL- MALKAJGIRI

**ADMISSION (WOMEN & CHILD WELFARE)**

111	WP/13510/2023 IA 1/2023(Suspension Petition) IA 2/2023(Leave Petition)	P PANDU RANGA REDDY	GP FOR SOCIAL WELFARE	HYDERABAD
112	WP/7804/2024 IA 1/2024(Stay Petition)	K S RAHUL	PEARL LAW ASSOCIATES	MEDCHAL- MALKAJGIRI
113	WP/19623/2024 IA 1/2024(Direction Petition)	C RUTHWIK REDDY	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R5) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R8)	HYDERABAD

**INTERLOCUTORY**

114	WP/4923/2008 IA 2/2010(WVMP 6004/2010)(Vacate Stay Petition) IA 1/2012(WVMP 754/2012)(Vacate Stay Petition) IA 1/2014(WPMP 51425/2014)(Amendment Petition) WP/4932/2008	N PRAMOD	L PRABHAKAR REDDY SC FOR TSIIIC P S RAJASEKHAR (R17) P S RAJASEKHAR B P MOHAN (R16) B P MOHAN	HYDERABAD
115	WP/4932/2008 IA 2/2010(WVMP 5068/2010)(Vacate Stay Petition) IA 1/2012(WVMP 753/2012)(Vacate Stay Petition) IA 1/2014(WPMP 51424/2014)(Amendment Petition)	N PRAMOD	L PRABHAKAR REDDY SC FOR TSIIIC P S RAJASEKHAR P S RAJASEKHAR (R5) B P MOHAN	HYDERABAD
116	WP/32473/2017 IA 1/2017(WPMP 40397/2017)(Direction Petition) IA 1/2022(Vacate Stay Petition)	M VIDYAVATHI	GP FOR SOCIAL WELFARE T BASAVIAIAH (R6) T BASAVIAIAH (R5) T BASAVIAIAH (R8) T BASAVIAIAH (R7) NIMMAGADDA REVATHI	KHAMMAM

117	WP/10597/2021 IA 1/2021(Suspension Petition) IA 2/2021(Vacate Stay Petition)	N BHASKER RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA THE ADVOCATE GENERAL GP FOR WOMEN DEV CHILD WELFARE (R2) THE ADVOCATE GENERAL (R6) GP FOR REVENUE (R5)	MAHABUBNAGAR
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**PART-HEARD**

118	WP/29911/1997	V VENKATARAMANA	R RAJENDRA PRASAD P V RAMA SARMA (R3)	RANGA REDDY
119	WP/17429/2011 IA 2/2024(Direction Petition)	YEMMIGANUR SOMA SRINATH REDDY	L PRABHAKAR REDDY SC FOR TSIC	HYDERABAD
120	WP/8729/2019 IA 1/2019(Direction Petition) WP/8799/2019	A PRABHAKAR RAO	GP FOR SOCIAL WELFARE	WARANGAL
121	WP/8799/2019 IA 1/2019(Direction Petition)	A PRABHAKAR RAO	GP FOR SOCIAL WELFARE	WARANGAL
122	WP/3053/2023 IA 1/2023(Suspension Petition) IA 2/2023(Vacate Stay Petition) IA 3/2023(Extension Petition) IA 1/2024(Vacate Stay Petition)	K. KIRAN MAYEE	GP FOR SOCIAL WELFARE PULLA RAO YELLANKI (R9) GP FOR REVENUE (R3) SREENIVASA RAO RAVULAPATI (R6) PULLA RAO YELLANKI (R8) M/S. UNNAM LAW FIRM M/S. UNNAM LAW FIRM (R10)	MANCHERIAL